

High Court of Karnataka  
Bengaluru,  
Dated:21<sup>st</sup> April 2022

**NOTIFICATION NO. HCDB – 82 / 2022**

In modification of earlier Notification No.HCDB–42/2022, dated 22<sup>nd</sup> February 2022, the sittings of the Hon'ble Judges in the Court Halls of Dharwad Bench from Monday the 23<sup>rd</sup> May 2022 are arranged as mentioned below:

<b>Sl. Nos.</b>	<b>Name of the Hon'ble Judge</b>	<b>Court Hall Nos.</b>
1	Hon'ble The Chief Justice	1
2	Hon'ble Mrs. Justice K.S.Mudagal	2
3	Hon'ble Mr. Justice Krishna S. Dixit	3
4	Hon'ble Mr. Justice R.Devdas	4
5	Hon'ble Mr. Justice K.Natarajan	5
6	Hon'ble Mr. Justice Pradeep Singh Yerur	6
7	Hon'ble Mr. Justice M.I.Arun	7
8	Hon'ble Mr. Justice V.Srishananda	8
9	Hon'ble Mr. Justice P.Krishna Bhat	9
10	Hon'ble Mr. Justice M.G.S.Kamal	10

**By Order of Hon'ble The Chief Justice**

**Sd/-**  
**(K.S.Bharath Kumar)**  
**Registrar (Judicial)**

**Date: 21.04.2022**

**HIGH COURT OF KARNATAKA DHARWAD BENCH**

**ARRANGEMENT OF SITTINGS OF THE HON'BLE JUDGES WITH  
SUBJECTS ASSIGNED TO THEIR LORDSHIPS WITH EFFECT  
FROM MONDAY THE 23<sup>RD</sup> MAY 2022**

**Priority will be given to old cases**

**PART A**

<b>Sl. No.</b>	<b>SITTINGS AND SUBJECTS</b>	<b>REMARKS</b>
<b>1</b>	<p><b>Hon'ble Mrs. Justice K.S.Mudagal &amp; Hon'ble Mr. Justice M.G.S.Kamal</b></p> <p>All Division Bench Criminal matters - Admissions, Orders and Final Hearing</p> <p>Regular First Appeals - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center"><b>Physical hearing / Video Conferencing (optional)</b></p>
<b>2</b>	<p><b>Hon'ble Mr. Justice Krishna S. Dixit &amp; Hon'ble Mr. Justice P.Krishna Bhat</b></p> <p>All Division Bench Civil matters (except Regular First Appeals) - Preliminary Hearing /Admissions, Orders and Final Hearing</p> <p>Writ Petitions challenging the vires of Act, Rules and Statutory Regulations - Preliminary Hearing /Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center"><b>Physical hearing / Video Conferencing (optional)</b></p>

<p><b>3</b></p>	<p><b>Hon'ble Mr. Justice R.Devdas</b></p> <p>All Writ Petitions (Single Judge) not assigned to the Bench presided over by Hon'ble Mr.Justice Pradeep Singh Yerur          -Preliminary Hearing /Admissions, Orders and Final Hearing</p> <p>Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996          - Admissions, Orders and Final Hearing</p> <p>Civil Revision Petitions          - Admissions, Orders and Final Hearing</p> <p>Civil Petitions          - Admissions, Orders and Final Hearing</p> <p>Arbitration Petition – Interim Measure, Arbitration Petition (Enforcement of Foreign Arbitral Award) and Commercial Suit          - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<p><b>4</b></p>	<p><b>Hon'ble Mr. Justice K.Natarajan</b></p> <p>All Criminal Petitions Under Section 438 and 439 of Cr.P.C (to be shown on the top of the cause list)          - Admissions, Orders and Final Hearing</p> <p>Criminal Appeals (against Acquittal)          - Admissions, Orders and Final Hearing</p> <p>Criminal Revision Petitions          - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

<p><b>5</b></p>	<p><b>Hon'ble Mr. Justice Pradeep Singh Yerur</b></p> <p>Writ Petitions (Labour, Service, HRC, Excise, Cinema, MV, LR, KLR, KLRA, Tax, CS, KDR, KVOA, SC/ST and ULC) -Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Sales Tax Revision Petitions (Single Judge matters) - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Miscellaneous First Appeals - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<p><b>6</b></p>	<p><b>Hon'ble Mr. Justice M.I.Arun</b></p> <p>Regular Second Appeals - Admissions, Orders and Final Hearing</p> <p>Regular First Appeals - Admissions, Orders and Final Hearing</p> <p>Miscellaneous Second Appeals - Admissions, Orders and Final Hearing</p> <p>RPFC, HRRP, LRRP, TOS, Probate &amp; Succession Matters - Admissions, Orders and Final Hearing</p> <p>Intellectual Property Rights Cases including Referred original suits - Admissions, Orders and Final Hearing</p> <p>Execution First Appeals &amp; Execution Second Appeals - Admissions, Orders and Final Hearing</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

	All Civil matters (Single Judge) not assigned to any Court - Admissions, Orders and Final Hearing  Specially assigned cases	
<b>7</b>	<b>Hon'ble Mr. Justice V.Srishananda</b>  Criminal Appeals not assigned to the Bench of Hon'ble Mr.Justice K.Natarajan - Admissions, Orders and Final Hearing  Criminal Petitions (except bail petitions) of all kinds and WPs under Article 226/227 r/w Sec. 482 Cr.P.C - Preliminary Hearing / Admissions, Orders and Final Hearing  Specially assigned cases	<b>Physical hearing / Video Conferencing (optional)</b>

### PART B

The Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit single.

Sl. No.	Name of the Hon'ble Judge
<b>1</b>	<b>Hon'ble Mrs. Justice K.S.Mudagal</b> Criminal Appeals
<b>2</b>	<b>Hon'ble Mr. Justice Krishna S. Dixit</b> Writ Petition (GM)
<b>3</b>	<b>Hon'ble Mr. Justice P.Krishna Bhat</b> Criminal Revision Petitions
<b>4</b>	<b>Hon'ble Mr. Justice M.G.S.Kamal</b> Regular Second Appeals

**NOTES:**

**1. Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3<sup>rd</sup> February 2022.**

2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:

- a) **All Criminal Petitions U/s 438, 439 and 482 of Cr.P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals – 4<sup>th</sup> day from the date of filing.**
- b) **All Writ Petitions and Writ Appeals – 5<sup>th</sup> day from the date of filing.**
- c) **All Civil matters – 5<sup>th</sup> day from the date of filing.**

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.

4. All Advocates shall strictly follow the Rules relating to wearing of masks and maintaining social distancing.

**By Order of Hon'ble The Chief Justice**

**Sd/-  
(K.S.Bharath Kumar)  
Registrar (Judicial)**

**Date: 21.04.2022**

**HIGH COURT OF KARNATAKA, DHARWAD BENCH, DHARWAD.  
CRIMINAL APPEAL AGAINST CONVICTION (DB)  
OF THE YEAR 2017-2021 FOR FINAL HEARING**

SL. NO	CASE NUMBERS	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1.	100001/2017	GIRISH S HIEMATH	ADDL SPP
2.	100019/2017	SHRIKANT T PATIL	ADDL SPP
3.	100022/2017	K L PATIL , SRINIVAS B NAIK	ADDL SPP
4.	100097/2017	ASHOK T KATTIMANI, M H PATIL	ADDL SPP
5.	100137/2017	S S YADRAMI,	ADDL SPP
6.	100187/2017	KUSHAL V BOLMAL	ADDL SPP
7.	100236/2017	GIRISH S HULAMANI	ADDL SPP
8.	100307/2017	SHAILA BELLIKATT	ADDL SPP
9.	100028/2018	SANTOSH B MALAGOUDAR	ADDL SPP
10.	100111/2018	ARAVIND D KULKARNI,	ADDL SPP
11.	100119/2018	ASHOK R KALYANASHETTY	ADDL SPP
12.	100121/2018	VINAY S KOUJALAGI	ADDL SPP
13.	100131/2018	VINAY S KOUJALAGI	ADDL SPP
14.	100133/2018	SUNIL S DESAI	ADDL SPP
15.	100207/2018	J BASAVARAJ	ADDL SPP
16.	100216/2018	SRINAND A PACHHAPURE	ADDL SPP
17.	100218/2018	PRASHANT S KADADEVAR	ADDL SPP
18.	100242/2018	ADDL SPP	ANURADHA DESHPANDE
19.	100319/2018	PRASHANT S KADADEVAR	ADDL SPP
20.	100343/2018	SANTOSH B MALAGOUDAR	ADDL SPP
21.	100344/2018	<b>SANTOSH B MALAGOUDAR</b>	<b>HCGP</b>
22.	100346/2018	VIDYASHANKAR G DALWAI,	HCGP
23.	100371/2018	AJAY U PATIL	ADDL SPP
24.	100006/2019	ANURADHA DESHPANDE	ADDL SPP
25.	100050/2019	SHAIKH SAOUD,	ADDL SPP
26.	100125/2019	J S SHETTY	ADDL SPP
27.	100143/2019	K L PATIL , B G INDI,	ADDL SPP
28.	100144/2019	K L PATIL , B G INDI,	ADDL SPP
29.	100175/2019	M B GUNDAWADE	ADDL SPP
30.	100191/2019	SHAIKH SAOUD	ADDL SPP
31.	100194/2019	SHAIKH SAOUD	ADDL SPP
32.	100218/2019	VIDYASHANKAR G DALWAI	ADDL SPP
33.	100229/2019	S S PATIL, SANJAY CHANAL	ADDL SPP
34.	100297/2019	K S PATIL,	ADDL SPP
35.	100309/2019	B ANWAR BASHA	ADDL SPP
36.	100334/2019	M B GUNDAWADE	ADDL SPP
37.	100336/2019	B ANWAR BASHA	ADDL SPP
38.	100342/2019	M B GUNDAWADE	ADDL SPP
39.	100377/2019	NEELENDRA.D.GUNDE	ADDL SPP
40.	100438/2019	ARAVIND D KULKARNI,	ADDL SPP
41.	100439/2019	GANGADHAR J M,	ADDL SPP
42.	100445/2019	J BASAVARAJ	ADDL SPP
43.	100449/2019	F V PATIL,	ADDL SPP
44.	100475/2019	K M SHIRALLI	ADDL SPP
45.	100477/2019	R M JAVED	ADDL SPP
46.	100481/2019	N L BATAKURKI	ADDL SPP
47.	100496/2019	T HANUMAREDDY,	ADDL SPP
48.	100027/2020	J BASAVARAJ	ADDL SPP
49.	100033/2020	RAMESH N MISALE	ADDL SPP
50.	100054/2020	IRFAN JALGAR, , VIJAY S CHINIWAR	ADDL SPP
51.	100057/2020	SRINAND A PACHHAPURE,	ADDL SPP
52.	100063/2020	R H ANGADI	ADDL SPP
53.	100085/2020	H R DESHPANDE	ADDL SPP
54.	100138/2020	K M SHIRALLI	ADDL SPP
55.	100156/2020	K L PATIL	ADDL SPP
56.	100168/2020	SHAILA BELLIKATTI	ADDL SPP

57.	100339/2020	JAGADISH PATIL	ADDL SPP
58.	100010/2021	SHAIKH SAOUD	ADDL SPP
59.	100037/2021	J BASAVARAJ	ADDL SPP
60.	100048/2021	R H ANGADI	ADDL SPP
61.	100056/2021	HEMANTHKUMAR L HAVARAGI	ADDL SPP
62.	100153/2021	MRUTYUNJAY TATA BANGI	ADDL SPP
63.	100192/2021	SRINAND A PACHHAPURE	ADDL SPP
64.	100237/2021	VIDYASHANKAR G DALWAI	ADDL SPP
65.	100250/2021	VIDYASHANKAR G DALWAI	ADDL SPP
66.	100251/2021	R H ANGADI	ADDL SPP
67.	100254/2021	S C JAINAR	ADDL SPP
68.	100255/2021	PRASHANT S KADADEVAR	ADDL SPP
69.	100265/2021	SHIVRAJ S BALLOLI	ADDL SPP
70.	100266/2021	SHARAD MALGOUND PATIL	ADDL SPP
71.	100267/2021	R G PATIL	ADDL SPP
72.	100272/2021	K S PATIL	ADDL SPP
73.	100279/2021	P G MOGALI	ADDL SPP
74.	100290/2021	ANAND R KOLLI	ADDL SPP
75.	100349/2021	R M JAVED	ADDL SPP
76.	100441/2021	SANTOSH B MALAGOUDAR	ADDL SPP
77.	100467/2021	R H ANGADI	ADDL SPP



**HIGH COURT OF KARNATAKA, DHARWAD BENCH, DHARWAD.  
LIST OF CASES OF CRIMINAL APPEALS (ACQUITTAL)  
PERTAINING TO DIVISION BENCH FOR FINAL HEARING**

<b>SL. NO</b>	<b>CASE NUMBERS</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1.	100247/2014	FATIMABI KINNAL (PARTY IN PERSON)	SPP
2.	100040/2015	ADDL SPP	K L PATIL
3.	100284/2015	ADDL SPP	RAVIRAJ C PATIL
4.	100062/2016	M B GUNDAWADE	RESPONDENT SERVED
5.	100134/2016	V M SHEELVANT	
6.	100173/2016	ADDL SPP	M B GUNDAWADE
7.	100197/2016	ADDL SPP	RESPONDENT SERVED
8.	100231/2016	ADDL SPP	K L PATIL
9.	100232/2016	ADDL SPP	K L PATIL
10.	100027/2017	ADDL SPP	S B DEYANNAVAR
11.	100030/2017	ADDL SPP	RESPONDENT SERVED
12.	100150/2017	K L PATIL	RESPONDENT SERVED
13.	100158/2017	ADDL SPP	RESPONDENT SERVED
14.	100159/2017	ADDL SPP	RESPONDENT SERVED
15.	100178/2017	ADDL SPP	GODE NAGARAJ
16.	100198/2017	ADDL SPP	G B NAIK and P G NAIK
17.	100204/2017	ADDL SPP	SANTOSH B MALAGOUDAR
18.	100237/2017	ADDL SPP	GANGADHAR J M
19.	100249/2017	ADDL SPP	
20.	100276/2017	M H KABADI,	ADDL SPP R3
21.	100063/2018	ADDL. SPP	RESPONDENT SERVED
22.	100115/2018	ADDL SPP	SHIVARAJ S BALLOLI
23.	100157/2018	ADDL SPP	T R PATIL FOR R2- R3,SANTOSH B MALAGOUDAR FOR R4
24.	100164/2018	ADDL SPP	GEETHA K M FOR R1 and R5
25.	100174/2018	ADDL SPP	J BASAVARAJ FOR R1,R3,R4, K L PATIL FOR R2,R5,K M SHIRALLI FOR R6
26.	100187/2018	ADDL SPP	RESPONDENT SERVED
27.	100233/2018	S P KANDAGAL	ADDL SPP R2
28.	100234/2018	ADDL SPP	U G KATTIMANI
29.	100237/2018	ADDL SPP	SUNIL S DESAI
30.	100246/2018	ADDL SPP	SHARAD V MAGADUM FOR R1, JAGADISH PATIL FOR R2,APPEAL AGAINST R3 IS ABATED ,A R PATIL FOR R4-R7
31.	100373/2018	ADDL SPP	ANWAR BASHA B
32.	100029/2019	ADDL SPP	VIJAY M MALALI
33.	100053/2019	ADDL SPP	RESPONDENT SERVED
34.	100094/2019	ADDL SPP	SUMANGALA A CHAKALABBI & SEEMA SHIV NAIK, B C JNANAYASWAMI
35.	100102/2019	B S KUKANAGOUDAR	RESPONDENT SERVED
36.	100132/2019	ADDL SPP	K L PATIL

37.	100137/2019	ADDL SPP	M B GUNDAWADE
38.	100192/2019	ADDL SPP	RESPONDENT SERVED
39.	100246/2019	ADDL SPP	RESPONDENT SERVED
40.	100403/2019	ADDL SPP	RESPONDENT SERVED
41.	100323/2020	ADDL SPP	G I GACHCHINAMATH

**HIGH COURT OF KARNATAKA DHARWAD BENCH,  
DHARWAD  
LIST OF RFA (DB)**

<b>SL. NO.</b>	<b>RFA NUMBERS</b>	<b>ADVOCATE FOR APPELLANT(S)</b>	<b>ADVOCATE FOR RESPONDENT(S)</b>
1.	100069/2014 C/W  4160/2013,  4034/2013,  4023/2013 &  RFA CROB. 100003/2016	-SRI. R.M. KULKARNI,  -SRI. S.S. PATIL,  -SRI. M.B. HIREMATH,  -SRI. D.L. LADAKHAN,  -SRI N.P. VIVEKMEHTA, ADV.	-SRIYUTHS. N.P. VIVEKMEHTA & V.M. SHEELVANT, ADV FOR R1 & R2. -SRI. D.L. LADAKHAN,  - SRI N.P. VIVEKMEHTA, ADV FOR R1 & R2. - SRI N.P. VIVEKMEHTA, ADV FOR R2 & R3.  -SRI. R.M. KULKARNI, ADV FOR R1 SRI. M.B.HIREMATH, ADV FOR R2, R3 & R8.
2.	100252/2015	SRI. N.R. KUPPELUR,	SRI. B.V SOMAPUR R1 (A TO F)
3.	100237/2015	SRI. RAVI S BALIKAI	SRI. MRUTYUNJAY TATA BANGI ADV FOR R1 & R2
4.	100019/2015	SRIYUTHS. F.V. PATIL, PRITHVI K.S AND I.C PATIL, ADVS	SRI. M.M. HIREMATH, ADV FOR R1 TO R3
5.	100123/2015	SMT. SUMANGALA A CHAKALABBI	SRI. MRUTYUNJAY TATA BANGI ADV FOR R1 & R2
6.	100040/2015	SRI. SANGRAM S KULKARNI	SRI. GANGADHAR S HORAKERI, ADV FOR R9 & R10
7.	3001/2011	SRI. T.M. NADAF	SRI. MRUTYUNJAY S HALLIKERI, ADV FOR R9 SRI. S.S.YADRAMI, ADV FOR R1 (A TO E) & R2 ( A TO C) R7 ( A TO F), R10, R12, TO R16
8.	100255/2015	SRI. S.H. MITTALKOD	SRI. M.R. MULLA, ADV FOR R1 & R2
9.	100245/2015	SRI. DINESH M KULKARNI	SRI. JAYAWANT SAVAGAON, ADV FOR R1 SRIYUTHS: F.V PATIL, RAVI BALIKAI AND PALLAVI PACHCHAPURE, ADVS FOR R3, SRI. F.V. PATIL ADV FOR R2.
10.	100262/2015	SRI. RAVI S BALIKAI	SRI. K RAGHAVENDRA RAO AND V VIDYA, ADVS FOR R1, SRI. GIRISH A YADAWAD, ADV FOR R3 TO R7, SRI. SANGRAM S KULKARNI, ADV FOR R8 & R9.

11.	100254/2015	SRIYUTHS: ARUN L NEELOPANT AND SRIHARSH A NEELOPANT, ADVS	SRIYUTHS:SRINAND A PACHCHAPURE & RAJENDRA R PATIL, ADVS FOR R1, SRI. ANOOP G DESHPANDE, ADV FOR R2 &R3, SRI. PRAVEEN G KULKARNI, ADV FOR R4, R5 & R7, SRIYUTHS. SACHIN KULKARNI & VINAYAK KULKARNI, ADVS FOR R6.
	C/W 100232/2015	SRI. SRINAND A PACHCHAPURE	SRIYUTHS: ARUN L NEELOPANT AND SRIHARSH A NEELOPANT, ADVS FOR R1 & R2, SRI. PRAVEEN G KULKARNI, ADV FOR R3, R4 AND R6, SRI. VINAYAK S KULKARNI, ADV FOR R5
12.	4196/2013	SRI.N.R KUPPELUR,	SRIYUTHS. S.N.BANAKAR AND LINGESH V KATTIMANI, ADVS FOR R2 & R6
	C/W 4197/2013	SRIYUTHS. S. N. BANAKAR AND LINGESH KATTIMANI, ADVS	SRI N.R. KUPPELUR, ADV FOR R1, R2A & R3, SRIYUTHS. S.G.KADADAKATTI & V.G.BHAT, ADVS FOR R6.
13.	4223/2013	SRI. RAVI S BALIKAI	SRI. SHREEVATSA S HEGDE,
14.	100141/2016	SRIYUTHS. K.L. PATIL, S.S.BETURMATH, B.G.INDI & F.R. GALAGANATH, ADVS	SRI. RAJASHEKAR R GUNJALLI, ADV FOR R1, SRI. VIJAY S CHINIVAR, ADV FOR R2 & R3
	C/W 100142/2016	SRI. K.L. PATIL, S.S.BETURMATH, B.G.INDI & F.R. GALAGANATH, ADVS	SRI. RAJASHEKAR R GUNJALLI, ADV FOR R1, SRI. VIJAY S CHINIVAR, ADV FOR R2 & R3
15.	100327/2016	SRI. SHIVRAJ S BALLOLI,	SRI. ARAVIND D KULKARNI, ADV FOR R1, SRI. K.L. PATIL, ADV FOR R2
	C/W 100330/2016	SRIYUTHS. ABHISHEK C. PATIL AND AKSHAY KATTI & ANAND ASHTEKAR, ADVS	SRI. ARAVIND D KULKARNI, ADV FOR R1, SRIYUTHS. K.L. PATIL & S.S. BETURMATH, ADVS FOR R2

16.	100089/2016	SRI. V.G. BHAT,	SRI. SURESH S BHAT, ADV FOR R1 SRI. PRAKASH UDIKERI, ADV FOR R4, SRIYUTHS. SUBHASH SALAGAR & RATNAMALA, ADVS FOR R5 TO R8.
	C/W 100098/2016	SRIYUTHS. SUBHASH SALAGAR & RATNAMALA, ADVS	SRI. V.G. BHAT, ADV FOR R1, SRI. SURESH S BHAT, ADV FOR R2 SRI. PRAKASH UDIKERI, ADV FOR R5, SRI. A.S.PATIL ADV FOR R3 & R6
17.	100338/2016	SRI. GODE NAGARAJ	SRI. S.G. KADADAKATTI, ADV FOR R1 SRI. HANUMANTHAREDDY SAHUKAR, ADV FOR R2 TO R6
18.	4082/2012	SRI. PRUTHVI K.S. & BASAVARAJ BANNUR, ADVS FOR A1(A TO D)	SRI. MALLIKARJUNSWAMY B HIREMATH, ADV FOR R1, SRI. ANAND KOLLI, ADV FOR R3 SRIYUTHS. K.S.PATIL & VIJAY MALALI, ADVS FOR R4 TO R7,
	C/W 100159/2014	SRI. ANAND KOLLI,	SRI. MALLIKARJUNSWAMY B HIREMATH, ADV FOR R1, SRI. K.S.PATIL, ADV FOR R5 & R6
19.	100100/2016	SRIYUTHS. F.V PATIL, AND VIJAYENDRA BHIMAKKANAVAR, ADVS	SRI. D.L. LADKHAN, ADV
	C/W 100020/2016	SRIYUTHS. F.V PATIL, AND VIJAYENDRA BHIMAKKANAVAR, ADVS	SRI. D.L. LADKHAN, ADV FOR C/R.
20.	100017/2016	SRIYUTHS: RAVIRAJ C PATIL, VIDHYASHRI I SULDHAL & SHRIPRASAD JOSHI, ADVS	SRI. SHIVRAJ BALLOLI, ADV FOR R1 & R2
21.	100242/2016	SRIYUTHS. M.R. MULLA & R.N. DHUNDASHI, ADV	SRIYUTHS. K.L. PATIL & S.S. BETURMATH, ADVS FOR R1 SRI. SATISH M KARAD, ADV FOR R6
	C/W 100243/2016	SRIYUTHS. SUNITA KALASOOR & SATISH M KARAD, ADVS	SRI. K.L.PATIL, ADV FOR R1
22.	100236/2016	SRI. S.B. SHAIKH, ADV	SRI. SHIVRAJ S BALLOLI, ADV FOR R1, R3 & R4.

23.	100261/2016	SRI. N.R.KUPPELUR, ADV	SRI. VISHWANATH HEGDE, ADV
24.	100171/2016 C/W	SRI. SHIVRAJ S BALLOLI, ADV	SRI. SANGRAM S KULKARNI, ADV FOR R1 & R2.
	100115/2016	SRI. RAMACHANDRA A MALI, ADV	SRI. SANGRAM S KULKARNI, ADV FOR C/R1 & R2.
25.	100140/2016	SRI. PRASHANT S KADADEVAR, ADV	SMT. BHARATHI G BHAT, ADV FOR R1 & R2 SRI. SHRIHARSH A NEELOPANT, ADV FOR R5.
	A/W  CRO.B 100003/2018	SMT. BHARATHI G BHAT, ADV	SRI. PRASHANT S KADADEVAR, ADV FOR R1 TO R6 SRI. SHRIHARSH A NEELOPANT, ADV FOR R9.
26.	100102/2016	SRI. SURESH P HUDEDAGADDI, ADV FOR A3 TO A5. SRI. S.S. NIRANJAN, ADV.	SRI. DINESH M KULKARNI, ADV FOR R1 SRI. SANTOSH B MANE, ADV FOR R2 TO R4, SRI. S.K. KAYAKAMATH, ADV FOR R6.
27.	100287/2016	SRI. B.S. KAMATE, ADV	SRI. MRUTYUNJAY S HALLIKERI, ADV FOR R2 TO R4 SRI. GURUDEV I GACHCHINAMATH, ADV FOR R5
	C/W  100317/2016	SRI. MRUTYUNJAY S HALLIKERI, ADV	SRI. B.S. KAMATE, ADV FOR R1 SRI. GURUDEV I GACHCHINAMATH, ADV FOR R3.
28.	100177/2014	SRI. MALLIKARJUNSWAMY B HIEMATH, ADV	SRI. M.C. HUKKERI, ADV
29.	4240/2013	SRI. RAVI HEGDE, ADV	SRIYUTHS. R.S. HEGDE & SUNIL DESAI, ADVS FOR R7
30.	4109/2013 A/W	SRI. RAJASHEKAR, ARANI, ADV	SRI. V.M. SHEELVANT, ADV
	CRO.B 100017/2014	SRI. M.G.NAGANURI, ADV	SRI. RAJASHEKAR, ARANI, ADV
31.	100146/2017	SRIYUTHS: SHIVRAJ S BALLOLI & RAMESH I ZIRALI, ADVS	SMT. SHARMILA M PATIL, ADV
32.	100104/2017	SRI. R.H. ANGADI, ADV	SRI. S.R HEGDE ASSOCIATES, ADV
33.	100002/2017	GOVT. ADV	SRIYUTHS. JAGADISH PATIL & RAKESH S.H. ADVS FOR R1 (A TO C)

34.	100082/2017	SRI. S.B. HEBBALLI, ADV	SRIYUTHS: SHIVRAJ S BALLOLI & RAMESH I ZIRALI, ADVS FOR R1 & R2.
35.	100118/2017	SRI. ARUN NEELOPANT, ADV	SRI. S.V DESHPANDE, ADV FRO R1 TO R3 AGA FOR R4 & R5.
36.	100129/2017	SRI. GIRISH A YADAWAD, ADV	SRI. NAGARAJ C KOLLOORI, ADV FOR R1 SRI. RAJESH M BILKI, ADV FOR R2
37.	100105/2017	SRI. JAGADISH PATIL, ADV	SRI. N.R. KUPPELUR, ADV FOR R1 & R2.
38.	100116/2017	SRI. SHIVRAJ S BALLOLI, ADV	SRI. SANGRAM S KULKARNI, ADV FOR R1 & R2, SRI. CHETAN LIMBIKAI, ADV FOR R12.
39.	100164/2017	SRI. N.R. KUPPELUR, ADV	SRIYUTHS. M.M. GONDALE & PRAKASH R BADIGER, ADVS FOR R11.
40.	100156/2017	SRI. MAHESH WODEYAR, ADV	NOTICE TO RESPONDENTS ARE SERVED.
41.	100154/2017	SRI. K.L.PATIL, ADV	SRI. H.R. DESHPANDE, ADV
42.	100081/2017	SRI. A.P. MURARI, ADV	SRIYUTHS. G.B.NAIK & P.G.NAIK, ADVS FOR R2 TO R7.
43.	100022/2017	SRI. G.S. SAVADATTI, ADV	SRI. A.G. WAJAPE, ADV FOR R1 & 2 SRI. GANGADHAR J.M. ADV FOR R3 & R4.
44.	100029/2017	SRI. SURESH P HUDEDAGADDI, ADV	SRI. M. B HIREMATH, ADV FOR R1 & R2.
45.	100153/2017	SRI. MALLIKARJUNSWAMY B HIREMATH, ADV	SRI. MRUTYUNJAY TATA BANGI, ADV FOR R1 TO R5.
46.	100288/2017	SRIYUTHS. V.R. PATIL & ASHOK KATTIMANI, ADVS	SRI. SANGRAM S KULKARNI, ADV FOR R1 TO R8.
47.	100220/2017	SRI. S.M. KALWAD, ADV	NOTICE TO RESPONDENTS ARE SERVED.
48.	100203/2017	SRI. G.S. SAVADATTI & B.F. PUJAR, ADVS	SRI. PRASAD R SIDHANTI, ADV
49.	100286/2017	SRI. S.B. HEBBALLI, ADV	SRI. S.D. BABALADI, ADV FOR R1 SRI. SUNIL S DESAI, ADV FOR R4.
50.	100293/2017	SRI. MRUTYUNJAY TATA BANGI, ADV	SRI. V.M. SHEELVANT, ADV FOR R3 & R4, AND SRI. SHARAD M PATIL, ADV FOR C/R3 & R4.

**HIGH COURT OF KARNATAKA DHARWAD BENCH, DHARWAD**  
**STATEMENT SHOWING PENDENCY OF RFA (SJ)**  
**FINAL HEARING CASES IN PENDING BRANCH CIVIL UNIT-I**

<b>SL. NO.</b>	<b>CASE NUMBERS</b>	<b>ADVOCATE FOR APPELLANT(S)</b>	<b>ADVOCATE FOR RESPONDENT(S)</b>
1.	1114/2003	H.N.GULAREDDY AND M.R.HIREMATH	SURESH P HUDDERAGADDI FOR R1 TO R3
2.	1625/2005 C/W 4130/2013	B.S.KAMATE R.M.KULKARNI	G.GOPALKRISHNA SHASTRI JAGADISH PATIL
3.	798/2006	DINESH M KULKARNI	S.B.HEBALLI FOR R1, PRAKASH N HOSAMANI, FOR R2
4.	1782/2005	VENKATESH KARVI	M.M.KHANNUR FOR R1 TO R3
5.	2591/2006	SHIVARAJ S BALLOLI, RAMESH ZIRALI	AHMEDALLI RAHIMANSHA & M.K.MIRZABAI FOR R1,R2 & R5, A.S.PATIL, FOR R3 & R4, JAGADISH PATIL, FOR R1 & R2
6.	678/2006	B.S.KAMATE	ASHOK KALYANASHETTY FOR R4, RAMESH ZIRALI, SHIVARAJ BALLOLI FOR R6 & R7, VEERABHADRA R SHIVANAGOL & D.B.KARIGAR FOR R8 & R9
7.	1146/2006	G.K.HIREGOUDAR	A.L.DESAI & S.L.DESAI FOR R1, R2 & R4, N.R.KUPPELUR FOR R1 & R2.
8.	1925/2006 C/W 1928/2006	S.S.YADRAMI	G.K.HIREGOUDAR FOR R1 TO R5, A.T.SAVANUR FOR R1 TO R5
9.	202/2006 C/W 755/2006	ANIL KALE	A.P.KULKARNI FOR SOLE RESPONDENT, V.R.DATAR FOR SOLE RESPONDENT
10.	1019/2006	F.V.PATIL	AHMEDALLI RAHIMANSHA FOR R1(A TO E)
11.	1651/2006 C/W 2645/2006	VITTAL S TELI  D.RAVIKUMAR GOKAKAKAR	D.RAVIKUMAR GOKAKAKAR FOR R1
12.	737/2007	RAVI G SABHAHIT	S.M.KALAWAD FOR R1 & R2, M.B.NARAGUND FOR R1 & R2
13.	1295/2007	S.C.JAINAR	RAVI GL SABHAHIT FOR R2, VIGNESHWAR SHASTRY FOR R3 TO R6
14.	684/2007	SATISH RAICHUR	R.B.DESHPANDE & N.S.BHAT FOR R1 TO R3
15.	112/2007	S.S.YADRAMI	P.KOTESHI FOR R1 TO R3, P.N.HATTI FOR R1 TO R3
16.	1127/2007	M.V.HIREMATH	F.V.PATIL FOR R1 & R2, N.P.VIVEKMEHTA FOR R1 TO R3



17.	788/2007	G.N.SARASAMMANAVAR	JAYAKUMAR S PATIL, MAHANTESH KOTTURSHETTAR & SADIQ N GOODWALA FOR R4 TO R8
18.	1889/2007	SURYANARAYAN M.B.	C.V.ANGADI FOR R1, GIRISH S HIEMATH FOR R3
19.	1654/2007	A.C.CHAKALABBI	SURESH P HUDDADAGADDI FOR R1 TO R3
20.	1861/2007	DINESH M KULKARNI	R.M.JAVED FOR R1 (1 TO 5), BASAVARAJ KAREDDI FOR R6, V.M.BIRADAR FOR R2
21.	227/2007	M.S.HARAVI	SANGRAM S KULKARNI FOR R1 TO R7, RAVI G SABHAHIT FOR R8
22.	314/2007	GURUDEV GACHCHINMATH	G.R.ANANDANIMATH & S.S.NIRANJAN FOR RESPONDENT
23.	763/2007	SHIVAKUMAR S BADAWADAGI	SHRIHARSH NEELOPANT FOR R1
24.	1339/2007	JAYAKUMAR S PATIL	J.S.SHETTY FOR R2, R4, CHANDRASHEKHAR C. FOR R3
25.	2433/2007 A/W CROB 5/2008	RAMACHANDRA M MALI  J.S.SHETTY	J.S.SHETTY FOR RESPONDENT K.G.NAYAK FOR RESPONDENT
26.	1199/2007	V.M.SHEELAVANT	GIRIJA S HIEMATH FOR R1 TO R3 & R4 ( A TO C)
27.	452/2007	V.M.SHEELAVANT	GODE NAGARAJ FOR R3 & R4
28.	192/2007	DINESH M KULKARNI	G.S.SAVADATTI & G.N.JOSHI FOR R1 TO R3
29.	653/2007	G.K.MATHAD & SEEMA SHIVA NAIK	PRASHANT KADADEVAR FOR R1(E)
30.	118/2007	B.S.KAMATE	NOTICE TO RESPONDENTS SERVED
31.	1062/2007	S.G.KADADAKATTI, V.M.SHEELAVANT	G.BALAKRISHNA SHASTRY FOR R1 & R2, RAMESH MUNSHI FOR R4
32.	1878/2007	A.C.CHAKALABBI (NOC),	B.K.MALLIGAVAD FOR R1(NOC) S.N.RAJENDRA FOR R1, NARAYAN V YAJI FOR R2
33.	1234/2007	GIRIJA S HIEMATH (NOC), F.S.DABALI	S.S.YADRAMI FOR R1, R3 TO R5 & R2( A TO C) (NOC), H.KANTHARAJ FOR R1 TO R3
34.	575/2008	V.G.BHAT	G.N.RAICHUR FOR R1
35.	430/2008	VENKATESH R BHAGAT	GOVT. ADV. FOR R1 TO R3

36.	1104/2008	N. LIYAKAT ALIKHAN	K.RAGHAVENDRA RAO AND VIDYA IYER
37.	1808/2008	R.P.UGARGOL	NARAYAN V YAJI FOR R2, AJAY KUMAR PATIL FOR R2
38.	436/2008 C/W 433/2008, 434/2008, 435/2008, 437/2008, 540/2008	G.B.SHASTRY & CHETAN MUNNOLI	R.K.HATTI FOR R1 TO R4
39.	3010/2008	K.RAGHAVENDRA RAO	V.R.DATAR FOR R1, R3 TO R7, R10 & R11, M.S.SATHISH FOR R12 & R13
40.	3019/2008	J.S.SHETTY	R1 TO R6 SERVED.
41.	3068/2009	G.B.SHASTRY	B.D.HIREMATH FOR R1 TO R5
42.	3034/2009	R.K.KULKARNI	SHRIHARSHA NEELOPANT FOR R1
43.	3067/2009  C/W  CROB 105/2011	G.S.SAVADATTI, V.R.BHAGAVAT, G.S.HIREMATH  ANIL KALE (CROB)	ANIL KALE FOR SOLE RESPONDENT  G.S.SAVADATTI FOR R1( A TO D) AND R2
44.	3046/2009 C/W 3017/2010	B.S.SANGATI & S.N.BANAKAR	Y.LAXMIKANTH REDDY AND MALATHI REDDY FOR R1 & R2
45.	3012/2009	RAJASHEKHAR GUNJALLI	M.C.BASAREDDY, ADV. FOR R1
46.	3065/2009	N.DINESH RAO	B.V.SOMAPUR, FOR R1 AND R3
47.	3018/2010	GOVT. ADV.	P.V.GUNJALLI
48.	3005/2010	V.P.KULKARNI	B.SHARANAVASAVA
49.	3080/2010	NAGAPPA TUKKAI	S.M.BANAKAR
50.	3089/2010	RAVI S BALIKAI	ANAND R KOLLI, FOR R1 TO R4

**HIGH COURT OF KARNATAKA DHARWAD BENCH, DHARWAD  
STATEMENT SHOWING THE PENDENCY OF RSA OLD FINAL  
HEARING CASES ONLY**

SL NO.	CASE NOS.	ADVOCATES FOR APPELLANTS	ADVOCATES FOR RESPONDENTS
1	1675/2005	SANGRAM S KULKARNI	M B NARAGUND
2	2618/2005 C/W 2505/2005	N V YAJI	M T BANGI
3	2598/2005 C/W 358/2006	RAVI S BALIKAI	SHARAD V MAGADUM
4	439/2005	M T BANGI	N P VIVEK MEHTA
5	1863/2005	D M BANDI	L T MANTAGANI
6	938/2005	G BALAKRISHNASHASTRI	S L GURAV
7	1790/2005	SHIVAKUMAR S BADAWADAGI	RAJASHEKAR BURJI AND OTHERS
8	2674/2005	S.M. KALWAD, ADV	MADHANMOHAN KHANNUR AND P.D.MULE, ADV FOR C/R5
9	918/2006	P.G. MOGALI	F.V. PATIL, ADV FOR C/R, AVINASH BANAKAR, ADV FOR R1(A,B,E,F,G) AND R1(B)(ii) AND R1(C)(i & ii)
10	2737/2006	RAVI S BALIKAI	SANTOSH NARAGUND AND S.B. HEBBALLI, ADVS FOR R1 (A TO I)(NOC OBTAINED) AND P.G. MOGALI, ADV FOR R1(A TO I)
11	2632/2006	V.R. DATAR, ADV	S.B. HEBBALLI, ADV FOR SOLE RESPONDENT
12	2608/2006	V.P. KULKARNI, ADV	I.Y. PATIL, ADV FOR R1 TO R4 & OTHERS
13	2187/2006	JAGADISH PATIL, ADV	J.S. SHETTY, ADV FOR R1 (A TO C)
14	2256/2006 C/W 2257/2006 AND C/W 2258/2006	K. RAGHAVENDRA RAO AND V. VIDYA, ADVS	HANUMANTHA REDDY SAHUKAR, ADV FOR R3 TO R6

15	2465/2006	B.S. KAMATE, ADV	G.B. SASTRY AND R.M. KULKARNI, ADVS FOR R1 TO R3 CHETAN MUNNOLLI, SURABHI KULKARNI AND LOKESH HEGDE, ADV FOR R1 TO R3.
16	2290/2006	MADHANMOHAN KHANNUR AND V.B. AJAGONDA, ADVS	V.G.BHAT & VINAY S HEGDE, ADVS
17	2540/2006	SANGRAM S KULKARNI, ADV(NOC OBTAINED), VENKATESH M KHARVE, ADV	I.G.GACHCHIMATH, ADV
18	2813/2006	P.V.GUNJAL AND M.C. MASTIHOLI, ADVS	SHIVARAJ P MUDHOL AND VIJAYKUMAR B HORATTI, ADV FOR C/R.
19	2894/2006	S.M. CHANNAPPANAVAR & M.P NAVALUR, ADVS	DEEPAK C MAGANUR, ADV AND MAHESHWAR SWAMY HIREMATH & PRASHANT, ADVS C/R
20	1831/2006	P.H. HOTKHINDI, ADV	VISHWANATH BICHAGATTI, ADV FOR R1(NOC OBT) AND K.H. BAGI ADV FOR R1
21	1894/2006	D.S.NAIK & PREETI D NAIK, ADVS	RAVI G SABHAHIT, ADV
22	2687/2006	M T BANGI	GOVT. ADVOCATE
23	1098/2006	ASHOK B.KALYANSHEETY	R M KULKARNI
24	3405/2006	SHARAD V.MAGADUM	T N RAGHUPATHY
25	1713/2006	MRUTYUNJAYA S HALLIKERI	K L PATIL AND OTHERS
26	652/2006	B S KAMATE	R I ZIRALI AND S S BALLOLI
27	474/2006	K L PATIL	SIDDAPPA S SAJJAN AND OTHERS
28	1374/2006	VEENA HEGDE	F S DABALI
29	2066/2006	M C BANDI	D M KULKARNI
30	2393/2006	S G KADADAKATTI	N R KUPPELLUR
31	2774/2006	DEVIPRASADSHETTY	SADIQ N GOODWALA
32	3154/2006	HARSH DESAI	M GURURAJ, VEENA HEGDE
33	3042/2006 C/W 3050/2006	A D KULKARNI G I GACHCHINMATH	SHRIKANT T PATIL
34	3402/2006	M C KOTTURSHETTAR	D M KULKARNI

35	1252/2007	SRINANDA A PACHHAPURE, ADV	S.N.PATIL & BALARAJ S PATIL, ADV FOR R1
36	1244/2007 C/W 1256/2007	T.M. NADAF & R.M.NADAF, ADVS	RAVI G SABHAHIT, ADV
37	1067/2007	G.B. SASTRY, ADV	DINESH M PATIL & R.B. PATIL, ADV FOR R2
38	1529/2007	V.R. DATAR, ADV	R2 SERVED & UNREPRESENTED
39	2729/2007	P.G. MOGALI, ADV	V.P.KULKARNI, ADV FOR R1 & R2
40	3202/2007	S.V. PRAKASH, S.G. KADADAKATTI, MANJUNATH H.R AND LINGESH V KATTIMANI, ADVS	DINESH M KULKARNI, ADV FOR R1 TO R7
41	71/2007	N.P. VIVEKMEHTA	K.S. DESAI & HARSH DESAI, ADVS FOR R1,2,& 4 AND V.F. KUMBAR, ADV FOR R2.
42	101/2007	SUNITHA P KALASOOR, ADV	SOLE RESPONDENT SERVED & UNREPRESENTED
43	153/2007	SHIVRAJ P MUDHOL & VIJAY KUMAR B HORATTI, ADVS	SHRIKANT B & B.V. PRAKASH, ADV FOR C/R
44	158/2007	S.S. YADRAMI, ADV	BASAVARAJ S MAKKI, ADV
45	163/2007	K.L.PATIL, ADV	S.S.PATIL & NAMDEV.S, ADV FOR C/R
46	211/2007	R.M.KULKARNI, ADV	SRINAND A PACHCHAPURE, ADV FOR R1.
47	217/2007	N.P. VIVEKMEHTA, ADV	S.G. KADADKATTI, ADV & OTHERS.
48	284/2007	GIRIJA S HIREMATH, ADV	VITTHAL S TELI, ADV FOR R1, R2, R3 & R5.
49	466/2007	S.G. KADADKATTI & LINGESH V KATTIMANI, ADVS	DINESH M KULKARNI, ADV FOR C/R
50	931/2007	M.B. NARAGUND & SONA VAKKUND, ADVS	SANJAY S KATAGERI,ADV

**HIGH COURT OF KARNATAKA, DHARWAD BENCH, DHARWAD****STATEMENT SHOWING PENDENCY OF MFA CASES****FINAL HEARING (DB) (MV)****ADVANCE LIST**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Appellant Advocate Name</b>	<b>Respondent Adv. Name</b>
1	MFA/24362/2013	S K KAYAKAMATH(P),	M H PATIL
2	MFA/24637/2013	M H PATIL : G S HULMANI	S K KAYAKAMATH
3	MFA/100467/2014	GEETHA K M @ PAWAR	NAGARAJ C KOLLOORI
4	MFA/100468/2014	GEETHA K M @ PAWAR	NAGARAJ C KOLLOORI
5	MFA/100469/2014	GEETHA K M @ PAWAR	NAGARAJ C KOLLOORI
6	MFA/103241/2014	VITTHAL S TELI	SHIVAKUMAR S BADAWADAGI(R),
7	MFA/103310/2014	S B HEBBALLI	M K SOUDAGAR
8	MFA/103311/2014	S B HEBBALLI	M K SOUDAGAR
9	101712/2015 C/w. CROB. 100166/2016	SURESH S. GUNDI	K.H.BAGI
10	100456/2016 c/w 100455, 100457 & 100003/2016	G N RAICHUR	HARISH MAIGUR
11	103826/2016 c/w 103883/2016	JAGADISH PATIL	G N RAICHUR
12	101505/2016 c/w 101506, 101507/2016	G N RAICHUR	G R TURMARI
13	MFA/100206/2015	HARISH S MAIGUR	S K KAYAKAMATH
14	MFA/100548/2015	NAGANGOUDA R KUPPELUR	SANTOSH B RAWOOT
15	MFA/101549/2015	S K KAYAKAMATH	K ANANDKUMAR
16	MFA/101668/2015	B V SOMAPUR	D M KULKARNI
17	MFA/101821/2015	NAGANGOUDA R KUPPELUR (P),	
18	MFA/102081/2015	M K SOUDAGAR (NOC)	
19	MFA/102088/2015	DINESH M KULKARNI(P),	S C BHUTI
20	MFA/102615/2015 C/w. 101652/2020	J S SHETTY	RAJASHEKHAR B HALLI
21	MFA/102637/2015	S K KAYAKAMATH	HARISH S MAIGUR (R),
22	MFA/102829/2015	VITTHAL S TELI,	M K SOUDAGAR
23	MFA/103007/2015	VITTHAL S TELI	M K SOUDAGAR
24	102474/2017 c/w. 102473, 102063, 102064/2017	V.S. Teli	R.R. Mane for R2
25	MFA/103158/2015	SANJAY S KATAGERI(P),	M K SOUDAGAR (R),
26	MFA/103375/2015	A M MALIPATIL	N R KUPPELUR

27	MFA/103560/2015	HARISH S MAIGUR(P),	KUSHAL V BOLMAL
28	MFA/103578/2015	GURUKUMAR V A(P),	M K SOUDAGAR
29	MFA/103720/2015	S K KAYAKAMATH(P),	HANUMANT R LATUR
30	MFA/103752/2015	BAHUBALI.N.KANABARGI	S V YAJI FOR R2(R),
31	MFA/103832/2015	HANAMANT R LATUR(P),	S K KAYAKAMATH
32	103157/2015	SANJAY S KATAGERI	M. K. SOUDAGAR
33	MFA/100942/2016	S.K. KAYAKAMATH	J S SHETTY
34	MFA/102484/2016	HARISH S MAIGUR(P),	N R KUPPELUR
35	100444/2016	HARISH NAIK	HANUMANT REDDY SAHUKAR
36	100547/2016	RAMESH I ZIRALE	SHIVARAJ BALLOLI
37	102047/2016	M.H. PATIL	R.R. MANE FOR R2
38	100456/2016 C/W 100455/2016, 100457/2016 & CROB. 100003/2016	G.N. RAICHUR	H.S. MAIGUR
39	101942/2016	BAHUBALI N KANABARGI	R.R. MANE FOR R2
40	103922/2016	M.K. SOUDAGAR	S.R. HEGDE
41	102312/2017	S M TONNED	SUNANDA PATIL
42	101040/2017 C/W 104110/2017	S K KAYAKAMATH	Y L REDDY
43	102095/2017	SIDDAPPA SAJJAN	PREETI SHASHANK
44	102052/2017	F.S. DABALI	GURURAJ TURUMARI
45	102081/2017	SURESH S. GUNDI	VITTAL S. TELI
46	102887/2017	B.M. PATIL	SANTOSH MALGOUDAR
47	103541/2017	VITTAL TELI	R.R. MANE
48	103855/2017	H.D. PATIL	SANTOSH HATTIKATAGI
49	103826/2017	H.S. MAIGUR	I.C. PATIL
50	101499/2017	H.D. PATIL	A.G. JADHAV
51	104067/2017	V S TELI	N R KUPPELUR FOR R5
52	102200/2017	H R LATUR	A G JADHAV FOR R2
53	102474/2017 c/w 102473, 102063, 102064/2017	V.S. TELI	R.R. MANE FOR R2
54	102073/2017	M G PEERJADE	G N RAICHUR FOR R2
55	100554/2018	S.B. RAWOOT	N.C.KOLLOORI
56	101389/2019	SUBHASH GAVAGONDA	S.S. GUNDI
57	101349/2019	SANJAY S. KATAGERI	I.C. PATIL
58	101170/2019	RAJSHEKAR ARANI	SERVED
59	101161/2019	G.S. HULMANI	S.C. BHUTI
60	101160/2019	G.S. HULMANI	S.C, BHUTI
61	100503/2019	SHARMILA PATIL	SERVED
62	100394/2019	MANJUNATH G PATIL	S.S. GUNDI

63	100271/2019 C/W 100846/2019	H.D. PATIL	PREETI SHASHANK
64	100175/2019	S.K.,KAYAKAMATH	G.S. HULMANI
65	100124/2019	H.S. MAIGUR	NITIN R BOLBANDI
66	102624/2019	NAIK	M.G. GADAGOLI
67	102613/2019	S.S. SAJJAN	M.K. SOUDAGAR
68	102676/2019	S.C. BHUTI	SERVED
69	102779/2019	SANTOSH B. RAWOOT	SUBHASH J BADDI
70	102755/2019	HARISH S MAIGUR	M A DESHPANDE
71	102878/2019	S. C. BHUTI	HANUMANTHAREDDY SAHUKAR
72	102903/2019	SANJAY S KATAGERI	S.V. YAJI
73	103252/2019	HANUMANTHAREDDY SAHUKAR	S.S. JOSHI
74	103251/2019	HANUMANTHAREDDY SAHUKAR	S.S. GUNDI
75	103176/2019	H.S. MAIGUR	N.C. KOLLOORI
76	MFA/100800/2016	SUMANGALA A.CHAKALABBI	I C PATIL FOR R2
77	MFA/102561/2016	SRINIVAS B NAIK	AGA FOR R1, R3 and R4
78	MFA/22820/2013	JAGADISH PATIL	GIRISH HIREGOUDAR FOR R2
79	102903/2019	SANJAY S KATAGERI	S.V.YAJI
80	103176/2019	H.S. MAIGUR	N.C. KOLLOORI
81	103381/2019	A.S. NAIK	G.S. HULMANI
82	103386/2019	SHARMILA M PATIL	SERVED
83	103317/2019	R.S. ARANI	S.K. KAYAKMATH
84	103449/2019	MANJUNATH PATIL	G.S. HOSAKERI
85	103459/2019	S.K. KAYAKAMATH	G.R. TURAMARI
86	103500/2019	A.S. NAIK	G.N. RAICHUR
87	103558/2019	A.S. NAIK	G.N. RAICHUR
88	103517/2019	SUBHASH J. BADDI	S.M. KALAWAD
89	103544/2019	H.S. MAIGUR	SURESH S. GUDI
90	103511/2019	H.R. SAHUKAR	S.S. KOLIWAD
91	103573/2019	S.C. BHUTI	H.M. PATIL
92	103545/2019	H.S. MAIGUR	S.K. KAYAKAMATH



**HIGH COURT OF KARNATAKA DHARWAD BENCH DHARWAD  
PENDING STATEMENT OF MFA PENDING BRANCH  
SINGLE BENCH MATTERS  
MFA (MV/SJ) – FINAL HEARING**

**ADVANCE LIST**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Advocate for Appellant</b>	<b>Advocate for Respondents</b>
1	22882/2009, 22803/09	Girish S Hiremath	P R Bentur
2	Crob.823/10, 22640/2009, 22641/2009	H M Dharigond	S K Kayakamath
3	24054/2009 c/w 22989/10	Govt Adv	M J Peerjade
4	22613/2009	T M Nadaf	N V Yaji
5	23765/09	N R Kuppelur	M H Patil
6	22750/09	S S Joshi	S G Kadadakatti
7	23447/09 23446/09 crob 752/10, 753/10	N R Kuppelur	M M Khannur
8	22564/2009 C/w 24506/2010	Sri.C.V. Angadi	
9	24055/2009 C/w 24095/2009	Sri. Rajshekhhar Arani Sri. G.N. Raichur	
10	21893/2009	Sri. B. Sharanabasava	
11	20335/2009	Sri. K.L. Patil	
12	22786/2009 C/w 21188/2009	Sri.Spacelaw Assts. Sri. S.K. Kayakamath	
13	23691/2009 C/w 20630/2010	Sri. Preeti Shashank Sri. P.G. Mogali	
14	23585/2010	Lokesh Malavalli	G.N.Raichur
15	23142/2010	S.K.Kayakamath	Santosh B. Rawoot
16	23619/2010	N.C. Kalloori	Jagadish Patil R1 to R3
17	23600/2010	N.C. Kalloori	Ananad R. Kolli R1
18	23790/2010 C/w 23792/2010	G.N.Raichur	R1, R2 Served
19	20321/2010	Sri. S.K. Kayakamath	
20	20993/2010	Sri. C.V. Angadi	
21	23975/2010	S.K.Kayakamath	M.G. Patil R1
22	23759/2010	R.S. Arani	S.N. Banakar R1
23	23788/2010	S.K.Kayakamath	K.H. Bhagi for R1
24	23116/2010	L.B. Manddodar	H.S. Maigur for R1
25	23010/2010	M.K. Soudagar	Shivaraj S. Ballolli for R1 & R3
26	23493/2010	N.R. Kuppellur	Mahesh Vadeyar
27	23746/2010	R.R.Mane	J. Basavraj for R1 & R2
28	23789/2010	S.K.Kayakamath	R1 & R2 Served

29	23504/2010	R.R. Mane	A.B. Patil R1, R2
30	23005/2010	R.R. Mane	Jagadish Patil
31	23286/2010	M.K. Soudagar	M.G. Patil R1, R2
32	23739/2010	C.V. Angadi	M.B. Hiremath for R6
33	23863/2010	G.N. Raichur	V. Shivaraj Hiremath for R1
34	23824/2010	B.C. Seetharamrao	L.B. Manddodar for R1
35	22369/2010	K.L. Patil	M.M. Khannur for R1 R2
36	22330/2010 C/w Crob.100050/2015	G.N. Raichur	B.C. Jnanayyaswami
37	22695/2010	K.L. Patil	S.M. Kalwad for R1
38	22235/2010	Y. Lakshmikantreddy	N.C. Kalloori for R2
39	22127/2010	S.K.Kayakamath	K.S. Korishettar for R2
40	22884/2010	Vinay S. Koujalagi	L.M. Chidananadayya for R1 & R2
41	22453/2010	C.B. Angadi	S.P. Hudedgaddi for R1
42	22953/2010	B.C. Seetharamrao Assts.	Jagadish Patil
43	22396/2010	G.N. Raichur	P.M. Nadaf for R1
44	22188/2010	Ravi G. Sabahit	K. Anandkumar for R1
45	22250/2010	N.R. Kuppellur	K. Anandkumar for R1
46	22594/2010	N.R. Kuppellur	Hanumanthreddy Sahukar for R1
47	22090/2010 C/w 22417/2010	S.K.Kayakamath	H.S. Maigur
48	25031/2010 (k/b) 6575/2006 (d.d. file)	S.S.Koliwad	M.M. Khannur for R1
49	24259/2010	R.R. Mane	Prashanth Mogli
50	24533/2010	G.N. Raichur	B. Chidanand
51	24146/2010	S.K. Kayakamath	Hanumath R.Latur
52	24845/2010	P.H. Pawar	Y.Lakshmikantreddy
53	24810/2010	Ravi G. Sabahit	Served
54	25166/2010	S.K.Kayakamath	Manjunath G. Patil
55	25240/2010	A.G. Jadhav	Y.L. Reddy
56	25339/2010	G.N. Raichur	Held sufficient
57	25125/2010	N.R. Kuppellur	Prashant Mogali
58	25318/2010	N.R. Kuppellur	Ganapathi Bhat
59	25433/2010	A.G. Jadhav	Anjeneya M.
60	25096/2010	H.M. Darigondar	Ravi Hosamani
61	25123/2010	N.R. Kuppellur	M.H. Patil
62	24096/2010 C/w 24095/2010	Anand Ashtekar	V.S. Teli
63	20424/2010	S.S. Koliwad	R1 & R2 Heldsufficient
64	20275/2010	G.N. Raichur	S.S. Sajjan
65	20855/2010 C/w 20856/2010, 20857/2010	R.R. Mane	C.P. Patil
66	20029/2010	R.S. Arani	Shrinanda A. Pachhpure
67	20906/2010	S.K. Kayakamath	Hanumanthreddy Sahukar
68	20110/2010	R.S. Arani	Chetan Limbikai
69	20610/2010	G.N. Raichur	R1 & R2 Served
70	20622/2010	S.K. Kayakamath	R1 & R2 Served
71	22906/2010	K.L. Patil	Vishwanath Badiger

72	21374/2010	R.R. Mane	N.S. Taragar
73	21789/2010	N.R. Kuppellur	R1 & R2 Heldsufficient
74	22466/2010	Lokesh Malavalli	R.R. Mane
75	21331/2010	M.M. Khannur	Aruna R. Deshpande
76	22017/2010	K.L. Patil	M.G. Patil
77	22411/2010	N.R. Kuppellur	H.M. Darigonda
78	22357/2010	M.K. Soudagar	H.M. Darigonda
79	22385/2010 C/w 22384/2010	G.N. Raichur	S.C. Hiremath
80	22376/2010, 22377/2010, 22378/2010	M.Y. Katagi	S.G. Kadakatti
81	22086/2010	R.S. Arani	N.V. Yaji
82	24760/2010	Shastri and Hegde Assts.	M.G. Gadgoli for R2
83	24159/2010	P.H. Pawar	M.H. Patil for R1 to r3
84	20903/2010	S.K.Kayakamath	T. Hanumanthreddy
85	22496/2010	Sri. R.R. Mane	
86	22978/2010	Sri. B.S. Sangati	
87	22312/2010	Sri. Rajashekhar S. Arani	
88	21926/2010	Sri. Ravi G. Sabhahit	
89	21099/2010	Smt. Preeti S. Shashank	
90	21932/2010 C/w 21933/2010	Sri. Ravi G. Sabhahit	
91	22957/2010	Sri. S.C. Jainar	
92	20677/2010	Sri. Vishwanath K. Bhat	
93	20186/2010	Sri. M.G. Gadgoli	
94	Crob.770/2011 in MFA 20607/2010	Sri. N.P. Vivekmehtha	
95	20358/2010	Sri. V.P. Kulkarni	
96	20510/2010 C/w 20511/2010, 20512/2010	Sri. Sadiq N. Goodwala	
97	20898/2010	Sri. Hanumanthreddy Sahukar	
98	22468/2010	Sri. K.B. Naik	
99	21241/2010	Sri. Y Lakshmikant Reddy	
100	21716/2010	Sri. S. Y. Shivalli	
101	21505/2010	Sri. Sanjay S. Katageri	
102	21716/2010	Sri. S. Y. Shivalli	
103	21207/2010	Sri. R.R. Mane	
104	20337/2010 C/w 20338/2010, 20336/2010 (DNP File K/B)	Sri. S.C. Bhuti	
105	20883/2010 C/w	Sri. Hanamanth R. Lathur	
106	20523/2010	Sri. Nagaraj C. Kallori	
107	20659/2010, 20660/2010	Sri. P.P. Hiremath	
108	24067/2010	Sharmila N Patil	Shivakumar Badavadagi
109	22107/2010	S.K. Kayakamath	M. H. Patil for R1
110	25183/2010	Ashok A. Naik	N.R. Kuppellur for R2
111	22190/2010 C/w 22191/2010	R.R. Mane	Y. Lakshmikantreddy

112	22442/2010	M.K. Soudagar	R1 to R3 Served
113	22161/2010 C/w 22167/2010	Harish Maigur	N.R. Kuppellur for R2
114	22172/2010	Jadia Manjunath	R.R. Mane for R3
115	22164/2010	Harish Maigur	R.R. Mane for R2
116	22178/2010	S.S. Koliwad	Prashanth Mugali for R3
117	24749/2010	Sunanda Patil	Sanjay Katageri for R1
118	24876/2010	B.M. Patil	-
119	22697/2010	N.R. Kuppellur	K.B. Naik for R1
120	25438/2010 C/w 100765/2015	M.M. Khannur	N.R. Kuppellur for R2
121	20557/2010	N.R.KUPPELUR :	MAHESH WODEYAR
122	20847/2010	SHIVARAJ P MUDH	R.R.MANE FOR R2
123	22621/2010	SRINAND A PACHHAPURE	RAJASHEKAR S ARANIRANI
124	22759/2010	LAXMAN B MANNOD	MALTESH :R1-SD
125	23099/2010	Y LAKSHMIKANT REDDY	R.R.MANE FOR R2
126	23159/2010	P G CHIKKANARAGUND	R1-STANDS DISMI
127	23160/2010	P G CHIKKANARAGUND	G N RAICHUR FOR
128	23168/2010	LINGRAJ MARADI	THE NEW INDIA A
129	23170/2010	S K KAYAKAMATH	C.V.ANGADI FOR R3
130	23223/2010	V SHIVARAJA HIR	BELLIKATTEPPA :
131	23306/2010	RAJASHEKAR S ARANIRANI	SRINAND A PACHHAPURE
132	23402/2010	DINESH M KULKARNI	S V YAJI FOR R2
133	23640/2010	N.P.VIVEKMEHTA	R.R.MANE FOR R2
134	23664/2010	G N RAICHUR : A	YELLAMMA: R1-HE
135	23714/2010	N R KUPPELUR	S G KADADAKATTI
136	23715/2010	N R KUPPELUR	S G KADADAKATTI
137	23754/2010	RAVINDRA R MANE	SHARAD V MAGADUM
138	23969/2010	D.T.HEBBAR : MO	S S YEDRAMI FOR R2
139	23990/2010	R R MANE	Y LAKSHMIKANT R
140	23992/2010	R R MANE	Y LAKSHMIKANT R
141	24123/2010	VITTHAL S TELI	S C HIEMATH
142	24159/2010	P H PAWAR : VIN	PATIL M H FOR R
143	24183/2010	K ANANDKUMAR	SANTOSH:R1-SD
144	24187/2010	F V PATIL	N P VIVEK MEHTA
145	24252/2010	J S SHETTY ASSO	M G GADAGOLI FOR R2
146	24338/2010	H M DHARIGOND	SATISH T KAWORI
147	24382/2010	VITTHAL S TELI	LAXMAN B MANNOD
148	24387/2010	G N RAICHUR	S C KOPPAD FOR
149	24412/2010	C V ANGADI	KUMAR ROSHAN JE
150	24611/2010	S C JAINAR	RAJESH: R1-SD
151	24815/2010	R S ARANI	HEGDE, NEERALGI
152	24830/2010	HANUMANTHAREDDY SHAUKAR	RAMESH :R1-SD
153	24853/2010	N R KUPPELLUR	K ANANDKUMAR FO
154	24863/2010	S K KAYAKAMATH	M H PATIL
155	25028/2010	VITTHAL S TELI	M K SOUDAGAR
156	25042/2010	SHRIHARSH A NEE	G N RAICHUR
157	25043/2010	B V SOMAPUR : S	N L BATAKURKI
158	25085/2010	R R MANE	T HANUMAREDDY F
159	25111/2010	K ANANDKUMAR	SHRIHARSH A NEE

160	25112/2010	K ANANDKUMAR	S S KOLIWAD
161	25155/2010	HARISH S MAIGUR	SANTOSH M BABAJ
162	25184/2010	G N RAICHUR	HANAMANT R LATUR
163	25190/2010	RAJASHEKAR S ARANI	GANAPATI M BHAT
164	25223/2010	HARISH S MAIGUR	N D GUNDE FOR R
165	25252/2010	B V SOMAPUR & A	PREETI SHASHANK
166	25370/2010	HANAMANT R LATUR	SANTOSH MALAGOU
167	25411/2010	NAGARAJ C KOLLORI	MRUTYUNJAY TATA
168	25448/2010	VITTHAL S TELI	S V YAJI
169	25474/2010	P G CHIKKANARAG	RAJESH B RAJANAL
170	25500/2010	Y LAKSHMIKANT REDDY	M K SOUDAGAR FOR R3
171	25593/2010	PREETI SHASHANK	HANAMANT R LATURR
172	25610/2010	T M NADAF : R M	M K SOUDAGAR
173	25625/2010	T M NADAF	G N RAICHUR
174	20134/2010	HANAMANT R LATURR	N R KUPPELUR &
175	20454/2010	B C SEETHARAMA	SRINAND A PACHC
176	20677/2010	VISHWANATH K BHAT	G K KEERTI
177	20735/2010	RAVINDRA R MANE	S S YADRAMI FOR
178	20835/2010	VIDYASHANKAR G DALWAI	J S SHETTY FOR
179	20849/2010	Y LAKSHMIKANT R	RAO ASSOCIATES
180	20898/2010	HANUMANTHAREDDY	PRASHANT HOSMANI
181	21154/2010	M Y KATAGI	M AMAREGOUDA &
182	21169/2010	G N RAICHUR	GANAPATI BHAT F
183	21207/2010	RAVINDRA R MANE	M B KANAVI
184	21241/2010	Y LAKSHMIKANT R	M K SOUDAGAR
185	21505/2010	SANJAY S KATAGERI	M K SOUDAGAR
186	21716/2010	S Y SHIVALLI	S S KOLIWAD
187	21897/2010	RAMACHANDRA MALI	N R KUPPELUR &
188	21926/2010	RAVI G SABHAHIT	M M KHANNURANNUR
189	21932/2010	RAVI G SABHAHIT	RAMACHANDRA A MALI
190	21933/2010	RAVI G SABHAHIT	VISHWANATH V BHAT
191	22005/2010	RAVINDRA R MANE	H M DHARIGOND F
192	22161/2010	HARISH S MAIGUR	N R KUPPELUR &
193	22167/2010	HARISH S MAIGUR	R R MANE
194	22172/2010	JADAI MANJUNATH	R R MANE
195	22182/2010	V M SHEELVANT	HANAMANT R LATURR
196	22190/2010	RAVINDRA R MANE	Y LAKSHMIKANT REDDY
197	22191/2010	RAVINDRA R MANE	MANJUNATH G PATTIL
198	22258/2010	T M NADAF	R1-PANDURANG-HEGDE
199	22442/2010	M K SOUDAGAR	RAMAPPA: R1-SD
200	22468/2010	K B NAIK : G L	JAGADISH PATIL
201	22499/2010	RAJASHEKAR S ARANIRANI	JAGADISH PATIL
202	22697/2010	N R KUPPELURPPELUR	K B NAIK & V K
203	22793/2010	S K KAYAKAMATH	DINESH M KULKARNI
204	22835/2010	HANUMANTHAREDDY SAHUKAR	C B PATIL
205	22892/2010	N R KUPPELUR :	SHIVARAJ BALLOLI
206	23178/2010	M G GADGOLI	CHANDRASHEKHAR PATIL
207	23179/2010	M G GADGOLI	CHANDRASHEKHAR PATIL
208	23529/2010	T M NADAF : R M	M Y KATAGI
209	23530/2010	T M NADAF : R M	PREETI SHASHANK
210	23532/2010	T M NADAF R M N	PREETI SHASHANK

211	23533/2010	T M NADAF : I.B	M Y KATAGI
212	24288/2010	M M KHANNURANNUR	SHARMILA M PATIL
213	24348/2010	SANJAY S KATAGERIRI	S S KOLIWAD FOR
214	24592/2010	RAVINDRA R MANE	Y LAKSHMIKANTH REDDY
215	24718/2010	S S PATIL : MAH	M B KANA VI
216	24749/2010	SMT.S.P.PATIL	SANJAY S KATAGERIRI
217	24760/2010	RAVI HEGDE	M G GADGOLI FOR
218	24876/2010	D M PATIL	
219	24896/2010	Y LAKSHMIKANT REDDY	RAVINDRA R MANE
220	25438/2010	M M KHANNURANNUR	N R KUPPELUR &
221	25490/2010	LINGRAJ S MARADI	SHIVAKUMAR S BADAWADGIDAWADAGI
222	24513/2011	Sri. S.K. Kayakamath	
223	25081/2011	Sri. Dinesh Kulkarni	
224	22210/2011 C/w 21011/2011	Sri. B.C. Seetharamrao Assts. Hanamanth R. Lathur	
225	25086/2011	Sri. R.R. Mane	
226	23224/2011	Sri. Vitthal S. Teli	
227	20798/2011 (TCR)	Sri. M.K. Soudagar	
228	21010/2011 C/w 21009/2011	Sri. B.C. Seetharamrao Assts.	
229	21098/2011	Sri. P.R. Bentur	
230	21031/2011	Sri. G.N. Raichur	
231	21024/2011	Sri. Madanmohan Khannur	
232	21261/2011 C/w 21038/2011	Sri. S.M. Koliwad, S.K. Kayakamath	Sri.
233	21074/2011	Sri. Dinesh Kulkarni	
234	21041/2011	Sri. S.K. Kayakamath	
235	25012/2011	Sri. Nagaraj C. Kolloori	
236	20355/2011 (TCR)	Sri. Anand Kumar	
237	20364/2011	Sri. T. Hanumareddy	
238	20379/2011	Sri. Manjunath G. Patil	
239	20348/2011	Sri. Shankar Rangreji & assts.	
240	20249/2011	Sri. Rajashekhar S. Arani	
241	20213/2011 C/w 21118/2011	Sri. Y Lakshmikant Reddy, Sri. S.S. Joshi	
242	20308/2011 C/w 20309/2011, 20310/2011	Sri. Manjunath G. Patil	
243	21316/2011 C/w 21317/2011	Sri. C.B. Patil	
244	20721/2011	H M Dharigond	S K Kayakamath
245	20641/2011	S K Kayakamath	Nagaraj C Kolloori
246	20723/2011	H M Dharigond	S V Yaji
247	20728/2011	G N Raichur	Harish S Maigur
248	20729/2011 c/w 932/13	S K Kayakamath	Lakshmikant Reddy
249	22419/2011	Nagaraj C Kolloori	Rajashekhar Gunjalli
250	21672/2011	Nagaraj C Kolloori	Sanjay S Katageri